

12.32 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th September, 1963 agreed to the following amendments made by the Lok Sabha at its sitting held on the 29th August 1963 in the Indian Sale of Goods (Amendment) Bill, 1962:—

Enacting Formula

1. That at page 1, line 1, for the word "Thirteenth" the word "Fourteenth" be substituted.

Clause 1

2. That at page 1, line 4, for the figure "1962" the figure "1963" be substituted.

12.33 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTEENTH REPORT

Shri Tyagi (Dehra Dun): Sir, I beg to present the Thirteenth Report of the Public Accounts Committee on the Appropriation Accounts (Railways) 1961-62 and Audit Report (Railways), 1963.

12.33 hrs.

PRESENTATION OF PETITION

Shri A. K. Gopalan (Kasergod): Sir, I beg to present a petition signed by Shri Hari Om and a crore and two and a half lakhs others regarding rise in prices, taxes and other matters. A few petitions are here and the others are deposited outside.

Shri Hari Vishnu Kamath (Hoshangabad): May I ask whether one-time revolutionaries have become petitioners now?... (*Interruptions.*)

Mr. Speaker: I am rather surprised that the question should be asked of me.

12.34 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 16th September, 1963, will consist of:—

- (1) Discussion on the present international situation and the policy of the Government of India in relation thereto on a motion to be moved by the Prime Minister on 16th September, 1963.
- (2) Consideration of any item of Business carried over from today's Order Paper.
- (3) Discussion on the statement laid on the Table of the House by the Minister of Defence on the 2nd September, 1963, regarding NEFA Enquiry and the statement made by the Minister of Defence on 9th September, 1963 on 'Our Defence Preparedness' on motions to be moved by Shri Prakash Vir Shastri and others and Shri Bhakt Darshan respectively.
- (4) Consideration of motions for the constitution of a Committee on Public Undertakings.
- (5) Discussion on the Annual Report of the University Grants Commission for the year 1961-62 on a motion to be moved by the Minister of Education.